GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †2106 ANSWERED ON 15.03.2022

Promotion of Sports in Tribal Dominated Area

†2106. SHRI LALLU SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the schemes being implemented to promote sports in the tribal dominated parliamentary constituency in the country, State/UT-wise including Uttar Pradesh;
- (b) the details of the sports related projects which are under consideration in Uttar Pradesh;
- (c) whether the Government has any proposal to open a stadium in the tribal dominated area in Uttar Pradesh;
- (d) if so, the details thereof; and
- (e) whether any new project is being implemented by the Government to promote sports in Faizabad parliamentary constituency and if so, the details thereof?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { SHRI ANURAG SINGH THAKUR }

- (a) The Ministry of Youth Affairs & Sports implements the following schemes for development of sports in the country, including the tribal dominated areas of Uttar Pradesh:
- (i) Khelo India Scheme; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

- (b) The Union Government keeps receiving proposals from various State/Union Territory Governments from time to time. Proposals are sanctioned according to the parameters of the respective Schemes subject to their completeness, technical feasibility and availability of funds under the Schemes. Based on the proposals received under the "Utilisation and creation/upgradation of sports infrastructure" vertical of the Khelo India Scheme, 31 sports infrastructure projects of various categories have been sanctioned in the State of Uttar Pradesh.
- (c) No such specific proposal is under consideration in this Ministry.
- (d) Does not arise.
- (e) Khelo India Scheme is a demand-driven scheme under which proposals when received from the State/UT Governments and other eligible entities are sanctioned according to the parameters of the Scheme subject to their completeness, technical feasibility and availability of funds under the Scheme. This Ministry is currently not implementing any new sports project in Faizabad parliamentary constituency.
